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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For report of Liquidator IA 05/2021 For directions Liquidation	Sec 9 of I&B Code 2016	Vishwas Concrete Pvt Ltd	-	Pranee Infrastructures Pvt Ltd	Shri Vinod Sunder Raman, Liquidator

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

VINOD SUNDER RAMAN - Liquidator

ORDER

Heard Shri Vinod Sunder Raman, learned Liquidator, through Video Conference.

Post the case on **31.03.2021**.


Member (T)


Member (J)

Krishna

Verified


Court Officer